

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-669(ND)2019

CORAM:

**PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
09.04.2019**

**NAME OF THE COMPANY: M/s. Volkswagen Finance Pvt. Ltd. V/s.
M/s. Aarvanss Infrastructure Pvt. Ltd.**

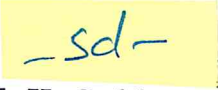
SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

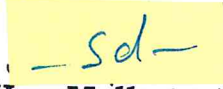
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Mr. J. Kiran, Advocate for the Petitioner

ORDER

Notice be issued to the Corporate Debtor vide all modes including through the process of the Bench returnable on 1st May, 2019. Service also be effected on the Corporate Debtor through its Directors. Affidavit of service be filed.


**(V. K. Subburaj)
Member (T)**


**(Ina Malhotra)
Member (J)**